

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO.831
ANSWERED ON-14.12.2022

SCHOOLS ACCESSIBLE FOR PHYSICALLY DISABLED

831 Shri Narain Dass Gupta:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether developing schools that are accessible for physically disabled persons is a priority for Government;
- (b) if so, the list of schools that are recognized as accessible for disabled persons during the last five years, year-wise;
- (c) the details of budget allocation towards the same by Government; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (d) : Education is in the concurrent list of the Constitution and most of the schools are under the jurisdiction of concerned States & UTs. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide school infrastructure including drinking water and toilet facilities in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. States and UTs have been repeatedly advised to ensure that all the schools in their jurisdiction should have provision for accessibility through ramps with handrails and disabled friendly toilets.

The Centrally sponsored Samagra Shiksha – is an integrated scheme for School Education of the Department of School Education & Literacy, Ministry of Education, covers children from pre-primary to senior secondary level, including disabled children. Provision for barrier free access within schools has also been made available under the scheme through ramps with handrails and disabled friendly toilets. As per UDISE+ 2021-22 (prov.), 5,89,986 schools have ramps with handrails, 2,14,430 schools have disabled friendly toilets for boys and 1,80,786 disabled friendly toilets for girls respectively and Rs. 1701.06 lakh for ramps with handrails and Rs. 4718.8 lakh for disabled friendly toilets has been approved under Samagra Shiksha respectively for the year 2022-23. The five years' approval is placed at Annexure-I.

The focus of Samagra Shiksha is on providing inclusive education to disabled children wherein, children regardless of their abilities/disabilities participate and learn together in the same class, thus creating an enabling educational environment for all students.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 831 TO BE ANSWERED ON 14.12.2022 ASKED BY SHRI NARIAN DASS GUPTA HON'BLE MP REGARDING 'SCHOOLS ACCESSIBLE FOR PHYSICALLY DISABLED'.

School Infrastructure approved under Samagra Shiksha for accessibility of physically disabled children

(Rs in lakh)

Civil Works	Ramps		CwSN Toilets	
	Physical	Amount	Physical	Amount
2018-2019	7325	1746.9	674	1183.86
2019-2020	19081	4810.1	8305	11669.78
2020-2021	14209	8706.27	3904	6560.42
2021-2022	2515	823.62	5800	10979.82
2022-2023	5326	1672.2	3026	4718.8
Total	48456	17759.09	21709	35112.68

Source: Civil Works/PRABANDH Unit, TSG
